MINISTRY OF WOMEN AND CHILD DEVELOPMENT
NOTIFICATION

New Delhi, the 2nd August, 2011

S.O. 1781(E).—In pursuance of Section 3 of the National Commission for Women Act, 1990 (20 of 1990) the Central Government hereby nominates Dr. Charu WaliKhanna as a Member of National Commission for Women.

2. Dr. Charu WaliKhanna shall hold office for a period of three years from the date of assumption of charge of office or until further orders, whichever is earlier.

[F. No. 9-7/2009-WW(Vol. II)(Pt.)]

PREETI MADAN, Jt. Secy.